

DIVISION BENCH
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/207(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28TH JUNE 2024

IN THE MATTER OF	KOTAK MAHINDRA BANK LIMITED VS A P JHUNJHUNWALA
UNDER SECTION	SECTION 95(1)

Appearances via video conference/physically

Mr. Pratik Ghosh, Adv.] For the Applicant

Mr. Avishek Roy Chowdhury, Adv.]

Mr. Rishav Benerjee, Adv.] For the Respondent

Mr. Rajarshi Banerjee, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Hard copy of his petition is not available. Let the same be filed with the Registry.
3. Post this matter on **30.07.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**